



The High Court of Kerala

067558

Kochi- 682 031
Dated- 08.08.2019

Proceedings

High Court establishment- appointment / promotion to the category of Office Superintendent, High Court- orders issued.

- Read: (1) High Court proceedings No.A5- 91535/2017 dated 12.06.2019.
(2) High Court proceedings No.A5- 7584/2019 dated 27.06.2019.
(3) High Court proceedings No.A8- 3733/2019 dated 26.06.2019.
(4) Rule 21 of the Kerala High Court Service Rules, 2007.

Order No. A5-95206 / 2016

1. Sri.M.K. Sureshkumar (PEN 123843), Section Officer / Court Officer, High Court in the scale of pay of Rs.36600-79200 is appointed as Office Superintendent, High Court in the same scale of pay on temporary basis, vice Sri.P. Job, Office Superintendent appointed as Section Officer / Court Officer as per the High Court proceedings read (1) above. Sri.M.K.Sureshkumar will hand over the charge of Section Officer/Court Officer to Smt.Rajani K.S., Section Officer (H.G.)/ Court Officer (H.G.), High Court and will take charge as Office Superintendent, High Court from Sri.C.Krishnakumar, Office Superintendent, High Court, forthwith. Sri.M.K.Sureshkumar is posted to Copying Section, High Court.

2. Sri.P.M.George (PEN 123823), Selection Grade Computer Assistant, High Court in the scale of pay of Rs.32300-68700 is promoted as Office Superintendent, High Court in the scale of pay of Rs.36600-79200 on temporary basis, vice Smt.M.I.Abida, Office Superintendent retired from service on superannuation as per the High Court proceedings read (2) above. Sri.P.M. George will take charge as Office Superintendent, High Court from Sri.S.Jayakumar, Office Superintendent, High Court, forthwith. Sri.P.M.George is posted to Typing Pool, High Court.

3. Sri.T.G.Anil (PEN 123825), Selection Grade Computer Assistant, High Court in the scale of pay of Rs.32300-68700 is promoted as Office Superintendent, High Court in the scale of pay of Rs.36600-79200 on temporary basis, vice Smt.K.R.Lalitha Devi, Office Superintendent retired from service on superannuation as per the High Court proceedings read (3) above. Sri.T.G.Anil will take charge as Office Superintendent, High Court from Sri.S.Jayakumar, Office Superintendent, High Court, forthwith. Sri.T.G.Anil is posted with Registrar(Judicial), High Court.

Serial No.1 will cease to be eligible for compensatory allowance for attending cause list work.

Serial Nos.2 and 3 will be eligible for compensatory allowance at the rate of Rs.1000/- per month for attending cause list work.

(By Order)


K.Haripal
Registrar General



To

The persons concerned.

The Accountant General (A&E), Kerala, Thiruvananthapuram (4 copies)

The Joint Registrars, High Court .

The Deputy Registrar concerned, High Court.

The Assistant Registrar concerned.

The Confidential Assistants to the Registrars and
the Additional Registrar (General Administration), High Court.

The G (Accounts- I, II & III) Sections, High Court .

✓ The IT Section, High Court.(for publishing in the High Court website)

The A2, A3, A4, A6, A7 & A8 Seats, High Court.

The Administrative Records Section, High Court .

The File/Stock file.